

**Central Administrative Tribunal  
Principal Bench  
New Delhi**

**OA No.2213/2018  
MA No.2465/2018**

**New Delhi, this the 30<sup>th</sup> day of May, 2018**

**Hon'ble Mrs. Jasmine Ahmed, Member (J)  
Hon'ble Ms. Praveen Mahajan, Member (A)**

Anuj Kumar Singh  
S/o Late Shri Faqir Chand Azad  
Manager (Technical)  
PIU-Rudrapur  
National Highways Authority of India  
23, Friends Enclave, Kashipur Road  
Rudrapur -263153  
Uttarakhand. .... Applicant

(through Sh. Kailash Pandey)

## Versus

1. The Member (Admn.)  
National Highways Authority of India  
G-5 & 6, Sector-10, Dwarka  
New Delhi – 110 075.
  
2. The Manager (Admn./HR-IIB)  
National Highways Authority of India  
G-5 & 6, Sector-10, Dwarka  
New Delhi – 110 075. .... Respondents

## **ORDER(ORAL)**

## **Hon'ble Mrs. Jasmine Ahmed, Member (J)**

This OA has been filed by the applicant seeking the following reliefs :-

"(i) direct the respondents to implement or act upon the Office Order being No.11019/1771/2016-Admn dated 30.11.2017;

(ii) direct the respondents or through respondents to the concerned for compliance of Office Order being No.11019/1771/2016-Admn dated 30.11.2017 and relieve the Applicant accordingly; and

(iii) pass any further order (s), directions as may be deemed just and proper to meet the ends of justice."

2. Learned counsel for the applicant states that the applicant has preferred a representation dated 13.11.2017 in this regard and states that he will be happy and satisfied if a direction is given to the respondents to decide the said representation of the applicant in a time bound manner.

3. Taking into consideration the submission made by the counsel for the applicant at the Bar, we feel it unnecessary to keep the OA pending before this Tribunal and we direct the respondents to decide the aforesaid representation dated 13.11.2017 of the applicant by passing a reasoned and speaking order within three months from today. The OA is disposed of. It is made clear that nothing has been commented on merits of the case.

MA No.2465/2018 is also disposed of.

**(Praveen Mahajan)**  
**Member (A)**

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**(Jasmine Ahmed)**  
**Member (J)**